

ITEM NO.804
(Mentioning)

Court 2 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 49425/2021 in Petition(s) for Special Leave to Appeal (C)
No(s). 3837/2021

(Arising out of impugned final judgment and order dated 18-12-2020
in WC No. 22623/2020 passed by the High Court Of Judicature At
Allahabad)

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(only I.A. No. 49425/2021 is to be listed)

Date : 03-08-2021 This IA was orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Kartikeya Singh, Adv. (Mentioned by)
Mr. Sudhir Naagar, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON being MENTIONED the Court made the following
O R D E R

To retain its position.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER

Note: This matter is likely to be listed on 13.08.2021.